

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 258 OF 2019 &
IA NO. 1360 OF 2019

Dated : 27th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

GVK Power (Goindwal Sahib) Ltd.

.... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant

: Mr. Sajan Poovayya, Sr. Adv.
Mr. Vishrov Mukerjee
Mr. Janmali Manikala
Mr. Yashaswi Kant
Mr. Sudekar M.
Mr. O. Tyagi

Counsel for the Respondent(s)

: Mr. Sakesh Kumar
Ms. Gitanjali N. Sharma (Rep.) for R-1

Ms. Suparna Srivastava
Mr. Tushar Mathur
Mr. Rajneesh Kumar (Rep.) for R-2

ORDER

Rejoinder shall be filed within two weeks.

List the matter on **16.10.2019**. Interim order, if any, shall continue till next date of hearing.

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson